

HIGH COURT LEGAL SERVICES COMMITTEE  
HIGH COURT OF MANIPUR  
MANTRIPUKHRI, IMPHAL, MANIPUR

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NOTIFICATION  
12<sup>th</sup> August, 2025

In pursuance to the letter No.03/07/2025-MASLSA/930 dated 28<sup>th</sup> July, 2025 received from Member Secretary, MASLSA, in connection with the direction issued by the Hon'ble Supreme Court of India in the matter of "We the Women of India vs Union of India & Ors", it is hereby notified that women who are victims of domestic violence are entitled to free legal aid under the Protection of Women from Domestic Violence Act, 2005 and Section 12 of the Legal Services Authorities Act, 1987.



(K. Nirojit)  
Secretary

High Court Legal Services Committee

No.HCM/LSC-1/2016/Estt/Pt.VI/ 495

Imphal, the 12<sup>th</sup> August, 2025

Copy to:

1. P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur, for his lordship's kind information.
2. Registrar General, High Court of Manipur, for kind information.
3. System Analyst, High Court of Manipur, for uploading on the website.
4. Guard File.